

No. A-32011/01/2017-Ad.II
Government of India
Ministry of Corporate Affairs

Shastri Bhawan, Dr. R.P. Road,
New Delhi, Dated: 8th May, 2018

OFFICE ORDER

The President is pleased to promote following officer of Indian Corporate Law Service (ICLS) to Senior Administrative Grade (SAG) in the Level-14 of Pay Matrix, with effect from the date of assumption of charge in SAG post :

S.No	Name of the officers (S/Shri)	Present posting	Posting on promotion to SAG
1.	B. Mohanty	RD (NER), Shillong (on ad-hoc basis)	RD (NER), Shillong (on regular basis)

2. This promotion order is subject to outcome of the litigation involved in WP no. 1718/2017 filed by UoI vs. Shri Manmohan Juneja, and WP no 11460/2016 filed by Shri D. Bandopadhyay vs. UOI & others pending in the Hon'ble High Court, Delhi.


(Ravi Vazirani)

Under Secretary to the Government of India

Copy to

1. Officer concerned
2. PS to Hon'ble CAM/ MoS (CA)
3. O/o Secy, CA/ DGCoA/ JS(AA)/ JS (K)/ JS (G)/ JS (AC)/ EA/ DDG/ Adviser (Cost)/ DIIs
4. Director, SFIO
5. All RDs/ ROCs/ ROC-cum-OLs/ OLs/ CRC, MCA
6. Vigilance/ Coordination/ General Section, APAR Cell, MCA Hqrs
7. Pay & Accounts Officer, MCA, Kolkata.
8. Secretary, UPSC [Kind attention: US (AP4)] w.r.t. letter No. 1/5(3)2017-AP4 dated 11.09.2017
9. Secretary, DoPT [Kind attention: DD (EO-SM.II)] w.r.t. letter No. 18/55/2017-EO (SM.II) dated 27.10.2017
10. E-Gov. Cell for placing on MCA website in Employees' Corner under Promotions (SAG).
11. Personal file/ Service book of officers concerned
12. Guard file-2018